

1	2	3
12.	West Bengal	2
13.	DNK Project	2
		101

(c) The following specific steps are being taken to control malaria in the country :-

1. Residual insecticidal spray with appropriate type of insecticides such as DDT/BHC/Malathion, in areas where Annual Parasite Incidence (API) is 2 and above.
2. Regular fortnightly surveillance in all malarious areas of the country to detect fever cases, collection of blood smear and for presumptive treatment.
3. Laboratory service at the Primary Health Centre for prompt examination of blood smears and administration of radical treatment without any time lag.
4. Distribution of anti-malaria drugs to the fever cases through Drug Distribution Centres and Fever Treatment Depots functioning in the remote areas of the country.
5. Implementation of *P. falciparum* Containment Programme in *P. falciparum* strain areas of the country.
6. Intensification of health education on malaria to create public awareness.

(d) and (e). Multi-purpose Workers are required to collect blood samples from every fever case on their fortnightly domiciliary

visits. In addition, the Fever Treatment Depot holders and village health guides located in the villages collect blood slides from fever cases.

Shifting Cultivation

3956. SHRIMATI MADHUREE SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether lakhs of tribals are engaged in shifting cultivation which results in loss of topsoil, recurrent floods, siltation of river and reduction in irrigation and electricity generation capacity;

(b) whether Government propose to sponsor any scheme to discourage shifting cultivation and for permanent settlement of tribals; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) Yes, Sir.

(b) and (c). Programme for control of shifting cultivation with special Central grant of Rs. 15 crores for 1987-88 has been launched in Assam, Arunachal Pradesh, Manipur, Nagaland, Tripura, Mizoram, Meghalaya, Orissa and Andhra Pradesh. This would benefit about 25000 tribal families.

Railway Museum at Bolpur

3957. SHRI PRAKASH V. PATIL: Will

the Minister of RAILWAYS be pleased to state:

(a) whether a decision was taken to set up a Railway Museum at Bolpur (West Bengal) and to keep there the coach in which Rabindra Nath Tagore had his last Journey;

(b) whether the coach has been done up but it is not being inaugurated by the Railways; and

(c) if so, the reasons therefore?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir. A decision was however taken to donate a single coach in which Gurudev made his last journey to be kept as an exhibit at Bolpur.

(b) The coach has been done up. Inauguration has to be arranged by Visva Bharati who as per original understanding and been advised that the upkeep including the manning of the exhibit shall be their responsibility.

(c) Right from the outset Visva Bharati was informed that maintenance, upkeep and manning of the exhibit shall be Visva Bharati's responsibility.

Railway Tribunal to Settle Disputes of Claims

3958. SHRIMATI USHA CHOUDHARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the setting up of Railway Tribunal to settle disputes pertaining to claims is under consideration of Government; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE

MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) The details are contained in the Railway Claims Tribunal Bill, 1987 (Bill No. 116 of 1987) introduced in the Lok Sabha on 23.11.1987.

Regional Engineering College in Kanyakumari District

3959. SHRI N. DENNIS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a proposal to establish some regional engineering colleges in the country; and

(b) if so, whether Government propose to set up a regional engineering college in Kanyakumari District where there is no professional college?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) No, Sir.

(b). Does not arise.

Task Force to Tackle Problems of Sub-Standard Drugs

3960. SHRI LAKSHMAN MALLICK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have set up any Task Force for tackling problems of manufacture, sale and distribution of sub-standard and spurious drugs;

(b) if so, the details of the recommendations made by the Task Force; and

(c) the reaction of Government thereto?